

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 6
(IB)-251/(ND)/2020**

Under Section: 9 of IBC.

In the matter of:

M/s Indsao Infratech

....**Applicant**

Vs.

M/s Mars Buildmart Pvt. Ltd.

...**Respondent**

Order delivered on 16.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Harshal Kumar, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant seeks and is granted time to place on record the proof of service of Section 8 notice. List on 31.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**